

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 105**  
**(IB)-375(PB)/2019**

**IN THE MATTER OF:**

Krishna Concrete Products

.... Applicant/petitioner

Vs.

Ansal Hi-tech Township Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 17.05.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Mr. Sanchit Garga, Adv.


For the respondent:

Mr. Rakesh Kumar, Ms. Shruti Katiyar, Mr. Animesh  
Sham, Advs.

**ORDER**

Cost paid. Reply is taken on record.

Arguments heard. Order reserved.



**(M. M. KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**